

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.66 of 2011

Dated: 11th November, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Madhya Pradesh Poorv Kshetra Vidyut Nigam Ltd & Ors. ... Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan & Ms. Sneha Venkataramani

Counsel for the Respondent(s): Ms. Surbhi Sharma for MPERC

Ms. Sampada Narang for R.2

ORDER

As requested by the learned counsel for the parties, Post the
matter on **09.12.2011.**

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/ KS